

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 319 OF 2016 &
IA NO. 665 OF 2016 & 536 of 2017**

Dated: 27th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Simhapuri Energy Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Buddy A.Ranganadhan
Mr.Kunal Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **01.04.2019.**

**(S. D. Dubey)
Technical Member**
Js/pk

**(Justice Manjula Chellur)
Chairperson**